

of 1000 mld, refurbishment and rehabilitation of the defunct trunk sewer, completion of all the common effluent treatment plants and maximum use of treated sewage for horticulture/agriculture in the absence of dilution capacity in the river.

Illegal construction in Northern ridge in Delhi

3779. SHRI ABU ASIM AZMI :

SHRI AMAR SINGH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to answer to Unstarred Question No. 2103 answered in the Rajya Sabha on the 22nd March, 2002 and state :

(a) whether Government have since received any report from the Central Vigilance Commission regarding the illegal construction in Northern ridge in Delhi;

(b) if so, the details thereof; and

(c) what action Government have taken against the official who had ordered the said construction which resulted in the loss of Rs. 2.60 lakh?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV) : (a) No Sir.

(b) and (c) Does not arise in view of reply to (a) above.

Poaching of Tigers for Medicines

3780. DR. KARAN SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a tiger census has been taken recently regarding tigers within the tiger project and also in forests outside the reserves;

(b) if so, what are the results of this census;

(c) whether poaching of tigers for body parts to be used in Chinese medicines has assumed formidable dimensions; and

(d) if so, what steps Government are taking to prevent this illegal trade?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV) : (a) and (b) Yes Sir. The Tiger estimation